

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

COURT-VI

**Item No. 205
IB-625/ND/2017**

**IN THE MATTER OF:
Indus Container Lines Pvt. Ltd.**

...PETITIONER

Vs.

Geo Express Pvt. Ltd.

...RESPONDENT

**Section
Under Section 7 of IBC**

Order delivered on 17.02.2020

**Coram:
SHRI P.S.N. PRASAD, HON'BLE MEMBER (JUDICIAL)
DR. V.K. SUBBURAJ, HON'BLE MEMBER (TECHNICAL)**

**For the Petitioner/Op.-Creditor/F.C. :
For the Respondent/ Corporate-debtor :**

ORDER

Heard the submissions made by the counsel for the liquidator. Brijesh Tiwari has appeared on behalf of the Ex-Directors. Having heard the submissions. Post the matter to 02.03.2020.

-sd-

**(V.K. Subburaj)
Member (T)**

-sd-

**(P.S.N. Prasad)
Member (J)**